

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE OFFICIAL LIQUIDATOR
HIGH COURT OF BOMBAY, AT NAGPUR.**



2nd Floor, East Wing,
New Secretariat Building,
Opp. V.C.A. Ground,
Civil Lines, Nagpur – 440 001.

Tel : 2522934(o)

Fax : 0712-2522934

Tel Add. SAMAPAK
NAGPUR

No. OL/NGP/ROC-cum-OL/

Date: 28/01/2014

CAMP -NAGPUR

Subject: Quotations for Hiring of Security staff/guard for the office of the Registrar of Companies cum-Official Liquidator, Chhattisgarh at 1st Floor Ashok Pingley Bhawan of Municipal Corporation, Nehru chowk, Bilaspur.

NOTICE

Quotations are Invited for hiring of security staff/guard for the office of the Registrar of Companies-cum-Official Liquidator, Chhattisgarh at Bilaspur. Detailed quotations/rates duly signed by authorized person giving full name, Address and contact telephone numbers etc. may be furnished by 14.02.2014 upto 02.00 pm addresses to the O/o. the Registrar of Companies, Madhya Pradesh & Chhattisgarh, Post Box No. 2, Sanjay Company, 'A' Block, III Floor, Jayendraganj, Gwalior - 474 009 and the opening of bids shall take place on the same date at 04.00 pm :

1. The bidder/applicant should be registered security agency under the Private Security Agencies (Regulation) Act, 2005 having experience in performing security service activities at least for 5 years.
2. The bidder to whom security services is allotted, shall be completely responsible for the security of entire premises and shall safeguard entire premises, building, structures, movable and immovable assets of O/o. the registrar of Companies-cum-Official Liquidator Chhattisgarh at Bilaspur.
3. The bidder shall engage 1 efficient security guard for providing 24 hours security services in the premises/building at Bilaspur, shift wise of 2/3 shifts a day.
4. The office may make inspection at regular intervals and the guard on behalf of bidder should fully cooperate during such inspections.
5. The persons employed by the bidder shall have no claim for any Government job and the bidder is solely responsible for their service conditions including compliance with Labour laws and regulation, if any.

6. The successful Party/ bidder will have to enter into an Agreement for one year on Rs.100/- Non- Judicial stamp paper. However, the office reserves the right to cancel the Agreement at any time without assigning any reason whatsoever.
7. The price offered by lowest bidder is subject to Confirmation / approval of the competent Authority and the party will be intimated only after receiving the said approval.

(R. K. Tiwari)
Registrar of Companies-cum-
Official Liquidator, Chhattisgarh
Chattisgarh, Bilaspur.